

Dismissed
as withdrawn
24.11.09



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH

ORDER SHEET

Application No. OA 517 of 2009

Applicant(s) Lambodar Acharya

Respondent(s) Union of Indus

Advocate

for Applicant(s) M/s. S.R. Mishra

Advocate

for Respondent(s) S.R. Nayak
M.K. Panda

NOTES OF THE REGISTRY

J.P.O. 02 to 501-
Filed.

For Registration.

Corroborate Memo

4/11/09

REGISTER

4/11/09
By Registrar

For Admission &
Intension order - copy
Severed.

Bench

ORDERS OF THE TRIBUNAL

Order dated - 04/11/2009.

Cosam:-

Honble Mr. C.R. Mohapatra, Member(A)

On the request of Id. Counsel
for the applicant, he is permitted
to withdraw the OA.

OA is accordingly dismissed
as withdrawn with liberty to file
a fresh OA, if so advised.

Member(A)